RAJYA SABHA

Thursday, the u-U November, 1969//fo c/A Atrahavai 1, iHyi (>S'rtr/.<i)

The House m tt at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO OUESTIONS

SUPPLY CF RAYO.N to POWERLOOM WEAVFRS

- ♦237. SHRI A, G. KULKARNI : Will the Minister of FOREIGN TRADE be pleased to s ate :
- (a) whether tie difficulty of Power loom weavers u ing Rayon as regards supply at ren >rices of rayon front indigenous manu actnrers lias been satisorily solved;
- (b) whether th' Government have taken any decision on he Tariff Commission's recommendation' as regards prices; and
 - (c) whether ai y distribution system been evolve in thi* matter?

THE DEPII r/Y MINISTER INI THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK):

(a) to (c) A sta ement is laid on the Table of the House

5 AI EMEN f

Ihe Tariff O mmission was asked to th' structure the inquire cost into of fibre man-made industry Since varn completion of thi inquiry was taking time, Commission the made certain recoin mendations to Government on fair prices of rayon yarn. A price of Rs. to per kg. for the stand .d denier (120) of rayon igges ed. The Textile Comyai: missioner was p ([nested to work out on the basis of pri" c recommended by the Tariff Commissio t fur the standard denier, prices for the >ther deniers of rayon yarn. He did so. Aa agreement was concluded on -8-1969 between the manufacturers ol' rayon yam and the weavers fur the ale of rayon yarn. The main features of the agreement

- (i) 10% of the production of rayon yarn will I /ed for allocation at concessional prices on the basis of exports of rayen textiles.
- (") 45% o' the production will be allotted to th> actual users at prices agreed to by 1 xe spinners and weavers.

fiii > 45% >- the production will be sold b\ the θ mufacturers in the open market at their own discretion. 1—47 R.S./69

SHRI A. G. KULKARNI : Sir, I want to know from the Government whether the so-called igroement by (he Textile Commissioner has been initiated in the Ministry itself, because thi-: agreement involves the rayon yarn weavers in Amritsar and Surat, but the Surat weavers were not a party to it. I would like to know whether it is a fact. Secondly, I want to know whether the prices fixed by the Textile Commissioner are more or less the same as the prices prevailing before the agreement was entered into, i.e., in i960. I would also like to know whether it's not a fact that the discount given for denier yarn is Rs. 1.50 as against ao paise allowed up to the time this agreement was fixed. I want to charge the Government that this agreement is in favour of the spinners and not in favour of the decentralised weavers and that is why 5,000 looms in Amritsar have closed down. I want to know from the Government whether all these are facts.

SHRI P.. R. BHAGAT: Sir, the Textile Commissioner was asked by me to call a conference of the weavers and the spinners and work out a voluntary agreement il' it was possible. Otherwise we will have to impose control and there may be difficulties in working out and enforcing it. And I am glad to say that although it is true that the Surat weavers who comprise about 20 to 25 per cent of the total capacity did not agree to this, all the others including Amritsar and other weavers agreed to it, and this scheme is in operation. The price rixed is in line with the recommendation of the Tariff Commission. As for tlu- prices that were ruling before, as the hon. Member is aware, the price in April was Rs. 16.60, in May Rs. 1G.25 and in June Rs. 15.98. But after the enforcement of the agreement, the price is Rs. 14.35.

SHRI A. G. KULKARNI: Sir, the Minister has himself agreed that there is very little difference between the prices. This cloth woven in Amritsar is a poor man s luxury. It is one rupee per metre. Even khadi is not available below Rs. 3 per metre. And an excise duty of 30 per cent is imposed by the Government on this cloth. That is why the weavers in the decentralised sector, particularly in Amritsar, have closed down and are facing starvation. I want to know whether the Government will assure us on two counts; I am requesting them on very negligible matters. One is that co-operatisation of the spinning capacity should be an ace-pted policy of this Government which talks of progressiveness and socialism, because

last year, according to the survey of the Reserve Bank of India, the spinners in the rayon industry earned maximum profits. So, what basis is there for the Tariff Gommission to fix the same price which was prevailing previously? So, co-operatisation of the spinning industry should be an accepted policy of this Government. Secondly, the weavers of Amritsar should be encouraged to export their products to Afghanistan with whatever incentives you can give to established exporters or established importers. Would you do that?

SHRI B. R. BHAGAT: Sir, exports to Afghanistan or other countries would naturally be encouraged. About the difficulties in their way, this matter was brought to my notice daring my last visit io Amritsar and I am looking into this matter. As for cooperatisation of the spinning industry as the hon. Member has suggested, at the moment there is nothing coming in the way of coopera-tisation. There cannot be forcible cooperatisation...

SHRI A. G. KULKARNI ; But you are not encouraging it.

SHRIB. R. BHAGAT: That is because of the raw materials and other difficulties. That is why at the moment it is not encouraged. In any sector where there is difficulty in regard to raw materials and we have to import them, there is difficulty in creating new-capacities. But certainly when we are in a position to create new capacities, co-operatives will be preferred to others.

भी प्रेम मनीहर: क्या ह्यारे मंत्रालय को यह मालूम है कि अब में एक साल पहले रेयत मेन्युफेक्चरमं के सेल्समन अपना रेमन बेचन के लिए सूरत, लुजियाना और अमृतसर जाया करते थे लेकिन अब पोजीशन बिलकुल रिवर्स हो गई है क्योंकि रेमन की बार्ट के हो गई है, जोपिन मार्केट में रेमन के दाम अधिक बढ़ गए हैं? क्या मंत्री महोदम ने बिचार किया है कि असलियत यह है कि रेमन की शाटेंज है और किस तरह उस शाटेंज को दूर बरें इस बात के बारे में विचार किया हो तो बनाने की हुए। करें ? दूसरा प्रश्न यह है कि जो एक्सपोर्ट इन्सेन्टिक्ट दिया था गवर्नमेंट ने यह विश्रद्धा कर लिया है। वह विश्रद्धा करने के कारण यह दिक्कन और बढ़ गई है। तो क्या गवर्नमेंट यह विचार

कर रही है कि बीवर्स को एक्सपोर्ट इन्सेन्टिब्ह दुवारा दिए जायं जिससे उनकी दिवकत दूर हो सके ? रेयन भी मिलता नहीं, एक्सपोर्ट इन्सेन्टिय भी नहीं है। इन दोनों पाइन्ट्स के बारे में गवनंमेंट को क्या कहना है?

श्री बी० आर० मगत: रेयन घागों की बात कर रहे हैं या रेयन कपडों की ?

थी प्रेम मनोहर: धागों की।

श्री बी॰ आर॰ भगत: बहां तक वागों का सवाल है, अभी ऐसी कोई दिवकत नहीं आई है कि रेपन के घागे नहीं मिलते हैं। प्रोडक्शन वढ़ रहा हैं। 36 मिलियन किलोग्राम इसका प्रोडक्शन हुआ था और इसलिए यह शिकायन नहीं है कि घागा नहीं मिल रहा है। अहां तक एक्सपोर्ट इन्सेन्टिव की बात है, माननीय सदस्य को मानूम है कि डिवेल्युएशन के बाद एक्सपोर्ट इन्सेटिव की असरत नहीं समझी गएं और जो दूसरी स्कीम एस० टी॰ सी॰ की माफंत वालू है वह चल रही है। उसमें एक्सपोर्ट वड़ने की भी। गुंजाइश है।

SHRI KRISHAN KANT: May I know from the hon. Ministe)' whether be is aware that exports to Afghanistan hat. r been completely closed and Japan has entered the field .-with an increase from 14 to ao million Kgs. of yarn? If w, will the Government reconsider tlie Question of export incentives? When it. is available for rupee currency areas why should it nol be available for exports to Afghanistan? Secondly, the hon. Minister has said that yarn in available and there is no difficulty. PtS'haps the whole trouble in Amritsar started because of the monopoly control of thi Birlas over the rayon fibre industry. They control the whole thing and it u available in black-market. Of course, it is available but they do not release it. So, in order to counteract the Birla monopoly will the Government consider creating new capacities and allowing new capacities in the cooperative and non-monopoly

SHRI B. R. BHAGAT: Sir, as for exports to Afghanistan from Amritsar, as I said, this matter was brought to my notice when I went there. I am looking into this matter. There are some difficulties, bin we are "ying to

to see if somet.iing can be done about that. As far ag the supply of yarn is concerned there are eight producers and some of them kre Birla companies.

SHRI KRISHAN KANT: What is the percentage of their capacity? Ts it 70 per cent?

SHRI B. R BHAGAT: I think it is about 40 j er cent. The Kesoram Rayons, the (Entury Rayons and the Indian Rayons together have 15 million kg. out of the licensed capacity of 40 million kg.

SHRr A. $\,$ C . $\,$ KULKARNI : What , is the insralled capacity:'

SHRI B. R. BHAGAT: The installed capacity is 25 million kg. of which the Kesoram Rayons have 4, the Century Rayons' have - und the Indian Rayons have 2. The tt::il comes to 13 million kg. This is in the control of the Birlas. At the moment, a I said, the production is 36 million kg. y irn and there is no difficulty of yarn supplies under this scheme.

SHRI S. D. MISRA: The honourable Minister lias iaid that the production is about 36 mi ilion kg. of yarn. He has not mentioned as to what the needs are. We know the 1 eeds are greater. I would like to know whal the needs of these weavers arc.

The secont: point that I would like to know is that while we see from the Gov '.rnment report that there are about 2 i! ikh powerlooms and handlooms of yarn and synthetic yam, etc., why, in spite pf the needs being greater and there hei ig a scarcity of 4 million kg. of thi* yar I every year, you are not giving more powerloom licences when there is a shortage. Why is it so ?

SHRIB. P. BHAGAT: In this the honourable Member is referring to some <, ther thing. That is the staple fibre and hand-spun yan which the powerlooms are using in U. P. and other places. But this is a different yarn I am talking of. In this, as I said, there is no immediate - difficulty about the supply of yarn. More < jr less the demand and supply is balanced. As for the other matter the main diffi-j culty is about the prices. I have only I yesterday called a meeting and I am' calling the other suppliers of yam for j the powerloor ts also and I will try to find j out if an agried price is evolved. If not, we will take some other steps in this matter, j

श्री गुरुमुख सिंह मुसाफिर : मैं एक जहरी बात जास तौर पर अमृतसर के मृताल्लिक जानना चाहता हं, कि जब मिनिस्टर साहब अमृतसर गये थे मैं भी उनके साथ था, उन्होंने बहुत मी बातें उन लोगों से सुनी है जो छोटे छोटे घंघे करने वाले हैं, तो उनकी जानकारी के लिये वहां बताया गया था कि 60 परसेन्ट लूम्स वहां बंद पड़े हैं। इसलिये मैं जानना चाहता हूं कि धागे के मुताल्लिक कब नक और कितनी जल्दी गवमेंट डिसीजन ले लेगी ताकि जो काम बंद पड़े हैं वह जल्द शुरू हो जायें क्योंकि कोई डिसीजन धागे के मुताल्लिक नहीं हुआ इसलिये 60 परसेन्ट काम बंद पड़ा है।

श्री बी० आर० भगत: वह तो उन वाले पावर लूम्स की बात है। जहां तक उन का सवाल है, ज्यादातर बाहर से हम इम्पोर्ट करते, हैं। उसमें फारेन एक्सचेंज लगता है, उसमें जहां तक संभव हो रहा है बांटन की को खिला कर रहे हैं और जब तक अपने वहां अच्छे किस्म का उन पैदा नहीं होता हमें ज्यादा उम्पोर्ट करना पड़ेगा। अगर और ज्यादा उम्पोर्ट करना पड़ेगा। अगर और ज्यादा उम्पोर्ट करें तो वह भी संभव नहीं दिखायी पड़ता फारेन एक्सचेन्ज की कमी की वजह से।

SHRI M. K. M(dU\ : May I ask the honourable Minister wiether it is nol 1 fact that the high price of yarn is due to the very high incidence of excise duty as Mr. Kulkarni has pointed out in the beginning and whether the Government would consider giving excise relief with a stipulation that it will be passed on to the powerlooms and also that the powerlooms will export at least pari of the cloth manufactured with the yarn on which no excise duty is levied ?

SHRI B. R. BHAGAT : The excise duty is Rs. 4;-ij un this.

SHRI A. G. KULKARNI ; What was it some three years ago $^\prime$

SHRI M. K. MOHTA: He has not answered my question, Sir.

MR. CHAIRMAN: Mas the Minister finished his answer?

SHRI B. R. BHAGAT : Sir, Die honourable Member asted about the excise duty. I have said the excise duty is this. Now the honourable Member is asking, -Why?" . . .

aims at the same time ..

(Interrupt

SHRI B. R. BHAGAT: 1 am sorry, Sir, I could not hear the question.

SHRI M. K. MOHTA: What I wanted to consider giving excise duty relief so that the yarn on which no excise duty is levied will be used for manufacturing cloth and it will be exported.

SHRI B. R. BHAGAT: For the export of cloth they pet the excise duty rebate. (Iniaipulions). Some other honourable Member asked, "Why this excise duty". The whole budget policy is every year we review the position. There is a change, a variation, in the excise duty. Either it is increased or it is decreased in the twin considerations of the needs of revenue as well as the. incentive:; or disincentives to the particular type of industries. That we always annually consider.

SHRI T. N. SINGH: The honourable Minister has stated that the licensed capacity is 45 million kg. but w^re have a production of onl/#:{ \Leftrightarrow million kg. which means a shortfall of more than 20 per cent. May I know whether this shortfall is due to the lack of raw materials—the raw materials not being allowed to be imported, raw materials like pulp which is not imported in the requisite quantity-or whether it is due to some other reason? If it is for some other reason or if it is due to the shortage of imported pulp, what steps is the Government taking to make the maximum use of the capacity already created in the country so that the shortage will not be there? What st would like to know specifically is the Government contemplating? This complaint of unutilised capacity is many years old. During these two or three years, I would like to know, what steps have been taken to make the maximum use of the capacity already created in the country? What has the Government done in this matter ?

SHRI B. R. BHAGAT : Sir, the raw material import difficulty is there. Of the eight units which have a shortfall in the installed cap against the licensed capacity, the Trivandrum Rayons ts against the one which bas a shortfall of 2 million

SHRI M. K. MOHTA: No. My question kg. And then we have the J. K. Rayons j which was whether the Government would consider has a shortfall of 1 million kg. and the Indian giving excise duty relief with a stipulation Rayons which has a shortfall of 2 million that a part of the cloth manufactured would be kg. The others are producing according to their exported so that we will be achieving two licensed capacity. The shortage of the imported raw materials may be one of the reasons. The honourable Member is right. As for the efficient working; of the capacity, of course, the Indian Rayon was in difficulty some time before till it passed hands. There is still that difficulty now. There may be managerial and other difficulties in producing to the full capacity. But these things know was whether the Government would I am not in a position at the moment to givegfhe whole details of the reasons for the Snort fall.

ADOPTION OF MIXED ECONOMY

*as8. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether her attention has been drawn to the address delivered by Shri R. Planning Venkataraman, Member, Commission at Shri V. S. Srinivasarao Sastry endowment Lecture on the 10th August, 1969 where mixed economy has been advised to be adopted by India; and
- (b) if so, what is Government's reaction in the matter?

THE DEPUTY MINISTER (SHRIMATI SATPATHY) : (a) NANDINI and (b)In the Sastry Endowment Lectures delivered by Venkataraman on the i o th and 11 Shri R. th September 1969, he dealt with evolution of the concept of mixed economy in India and expressed his personal view that this was "perhaps best suited the genius of our people". He also expre his confidence "that with a pragn He also expressed pragmatic approach to industrial planning we shall not only sustain the progress achieved but march forward towards a better life.'

So far as Government's policy in regard to industrial development is concerned, it stands embodied in the Industrial policy Resolution as modified, from time to time, with reference to our social and i) uic objective; and the needs of objective; While ours our economy. is, no doubt, a mixed economy, Government are firmly of the view that the commanding heights of the national economy must be held by the Public Sector.

SHRI N. SRI RAMA REDDY: Sir, I am glad that while agreeing 1 mixed economy, the Government would